



All India Edition :- Ahmedabad, Bengaluru, Chandigarh, Chennai, Delhi, Hyderabad, Kochi, Kolkata, Lucknow, Mumbai, Pune

FORM A	
PUBLIC ANNOUNCEMENT	
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]	
FOR THE ATTENTION OF THE CREDITORS OF AMUL INDUSTRIES PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	Amul Industries Private Limited
2. Date of incorporation of Corporate Debtor	30th May 1995
3. Authority under which Corporate Debtor is incorporated / registered	RoC – Ahmedabad
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U14101GJ1995PTC026118
5. Address of the registered office and principal office (if any) of Corporate Debtor	Registered Address: 2- A/JI Industrial Estate Plot No: 332/333, GIDC, Rajkot, Gujarat, India, 360003 Principal Offices-1) 1.32, S. 33, NA Phase III SIPCOT Ind. Complex, Mukundharayapuram Ranipet Walaja TK, Vellore, Tamil Nadu- 632405. 2) TCI Petrol Pump, N.H.33, Asanbory Highway Service, Kantarveda P.S Cahndli, Seraikela Kharsawan, Jharkhand- 832401. 3) D-31 & 31, Phase- IV EXTN, IDA Jeedimetla, Hyderabad, Medchal Malkajgiri, Telangna- 500055
6. Insolvency commencement date in respect of Corporate Debtor	8th April, 2024 (Order obtained from the website of NCLT on 9th April 2024)
7. Estimated date of closure of insolvency resolution process	5th October, 2024 (180th day from the Insolvency commencement date i.e., 8th April, 2024)
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Niharika Maheshwari Reg. No.: IBBI/IPA-001/IP-P-02725/2022-2023/14157 AFA Valid upto : 29.08.2024
9. Address & email of the interim resolution professional, as registered with the board	A-904, Rudra Endave, Althan Bhimrad Canal Road Near Shiv Residency ,Bhimrad, Surat ,Gujarat 395007 Email: niharikamaheshwari2011@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	A-904, Rudra Endave, Althan Bhimrad Canal Road Near Shiv Residency ,Bhimrad, Surat ,Gujarat 395007 Email: cirp.amulindustriespvt@gmail.com
11. Last date for submission of claims	23rd April, 2024 (14th day from the date of obtaining order i.e. 9th April, 2024)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	No class of creditors could be determined at this stage
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not Applicable
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/en/home/downloads (b) Physical Address: Not Applicable
<p>Notice is hereby given that Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a Corporate Insolvency Resolution Process of M/s Amul Industries Private Limited on 8th April, 2024 (Order obtained from the website of NCLT on 9th April 2024).</p> <p>The creditors of M/s Amul Industries Private Limited, are hereby called upon to submit their claims with proof on or before 23rd April, 2024 to the Interim Resolution Professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p> <p style="text-align: right;">Sd/- Niharika Maheshwari Interim Resolution Professional for M/s Amul Industries Private Limited</p> <p>Date : 12.04.2024 Place: Surat</p> <p style="text-align: right;">Regn. No.: IBBI/IPA-001/IP-P-02725/2022-2023/14157 AFA Certificate No.: AA1/14157/02/290824/105980</p>	

ફોર્મ એ સાર્વજનિક જાહેરાત (ઇન્ડોલ્વન્સી અને ઇન્ડસ્ટ્રી બોર્ડ ઓફ ઇન્ડિયા (કોર્પોરેટ પરસન માટે ઇન્ડોલ્વન્સી રીગોલ્યુશન પ્રોસેસ) નિયમનો, ૨૦૧૬ ના નિયમન ક્ર. ૬૬૭)	
અમુલ ઇન્ડસ્ટ્રીઝ પ્રાઇવેટ લીમીટેડના કેડીટરોની જાણકારી માટે	
સંબંધિત વિગતો	
૧.	કોર્પોરેટ દેવાદારનું નામ
૨.	કોર્પોરેટ દેવાદારનાં સંસ્થાપનની તારીખ
૩.	ઓબોલીટી જેના હેઠળ કોર્પોરેટ દેવાદાર ઇનકોર્પોરેટ્ડ/રજીસ્ટર્ડ છે
૪.	કોર્પોરેટ દેવાદારનો કોર્પોરેટ ઓળખ નંબર / લોખીટીઝ ટ્રાવેલ્સીટી આઇડેન્ટીફિકેશન નંબર
૫.	કોર્પોરેટ દેવાદારની રજીસ્ટર્ડ ઓફીસ અને મુખ્ય ઓફીસ (જો કોઇ બીજી તો) તેનું સરનામું
૬.	કોર્પોરેટ દેવાદારના સંદર્ભમાં ઇન્ડોલ્વન્સી ની ઘરખાતની તારીખ
૭.	ઇન્ડોલ્વન્સી રીગેલ્યુશન પ્રક્રિયાની સમાપ્તિની અંદાજિત તારીખ
૮.	વચગાળાના રીગેલ્યુશન પ્રોડેચનલ તરીકે કાર્યરત ઇનડોલ્વન્સી પ્રોડેચનલના નામ અને રજીસ્ટ્રેશન નંબર
૯.	વચગાળાના રીગેલ્યુશન પ્રોડેચનલનું સરનામું અને ઉમેદલ બોર્ડમાં રજીસ્ટર્ડ છે તે અનુસાર
૧૦.	વચગાળાના રીગેલ્યુશન પ્રોડેચનલ સાથે પત્રવ્યવહાર માટેનું સરનામું અને ઉમેદલ
૧૧.	દાવાઓની સુપરતગીની છેલ્લી તારીખ
૧૨.	કેડિટરોના વર્ગ, જો કોઇ બીજી તો, કલમ ૨૧ની પેટા કલમ (છ) ની યાચા(ઓ) હેઠળ, વચગાળાના ડરાવ પ્રોડેચનલની સહમતીથી
૧૩.	વર્ગમાં કેડિટરોના અધિકૃત પ્રતિનિધિ તરીકે કાર્ય કરવા ઇનડોલ્વન્સી પ્રોડેચનલના નામો (દરેક ક્લાસટર ત્રણ નામો)
૧૪.	(એ) સંબંધિત ફોર્મ અને (બી) અધિકૃત પ્રતિનિધિઓની વિગતો ઉપલબ્ધ છે :
<p>દાવાઓ અર્ધી નોટીસ આપવામાં આવે છે કે નામદાર નેશનલ ટંપની લો રીગ્યુલેશન, અમદાવાદ બેન્ચે ૮ એપ્રિલ, ૨૦૨૪ ના રોજ મેસર્સ અમુલ ઇન્ડસ્ટ્રીઝ પ્રાઇવેટ લીમીટેડની કોર્પોરેટ ઇન્ડોલ્વન્સી રીગોલ્યુશન પ્રક્રિયાની શરૂઆતની આદેશ આપ્યો હતો. (ઇનસીએલટીની વેબસાઇટ પરથી આદેશ ૦૬.૦૪.૨૦૨૪ ના રોજ મળ્યો હતો.)</p> <p>મેસર્સ અમુલ ઇન્ડસ્ટ્રીઝ પ્રાઇવેટ લીમીટેડના કેડિટરોને વિગત નં. ૧૦ સામે જણાવેલ સરનામાં પર ઇન્ડીમ રીગોલ્યુશન પોકાતના લે ૨૩ એપ્રિલ, ૨૦૨૪ ના રોજ અમવા તે પહેલા પુરાવાઓ સાથે તેમના દાવાઓ સુપરત કરવાનું જણાવવામાં આવે છે.</p> <p>નાણાંકિય કેડિટરો કલ્ક ઇલેક્ટ્રોનિક્સ માધ્યમો દ્વારા પુરાવા સાથે તેમના દાવાઓ સુપરત કરી શકશે. અન્ય તમામ કેડિટરો જાતે, અમવા પોસ્ટ દ્વારા અમવા ઇલેક્ટ્રોનિક્સ માધ્યમ દ્વારા પુરાવા સાથે દાવાઓ કરી શકે છે.</p> <p>ખોટા અને ગેરમાર્ગે દોરના પુરાવાઓની સુપરતગી દેડને પાત્ર બનશે.</p>	
<p>સહી/- નિહારિકા મહેશ્વરી</p>	
<p>મેસર્સ અમુલ ઇન્ડસ્ટ્રીઝ પ્રાઇવેટ લીમીટેડ માટે ઇન્ડીમ રીગોલ્યુશન પ્રોડેચનલ રજી. નં.: IBBI/PA-001/IP-P-02725/2022-2023/14157 એએફએ સર્ટીફિકેટ નં.: AA/114157/02290824/105980</p>	
<p>તારીખ: ૧૨.૦૪.૨૦૨૪ સ્થળ: સુરત</p>	